

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.10.2019

ORDER NO. 211 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi constituting Bench as follows.

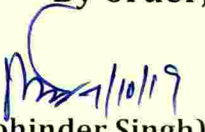
On 9/10/2019 at 10.30 a.m. Hon'ble Mr. Justice Dilip Gupta, President, Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following Anti dumping matters:

AD/53579/2018

Sh. Anil Choudhary, Hon'ble Member (J) and Sh. Bijay Kumar, Hon'ble Member (T) will hear Excise Division Bench matters during the sitting of the Anti Dumping Bench.

The Customs and Service Tax Division Bench matters will be taken by Hon'ble President and Sh. Bijay Kumar, Hon'ble Member (T) after the sitting of the Anti Dumping Bench.

By order,


(Mohinder Singh)
Dy. Registrar

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Dy. Registrar